

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42166/2022

(Arising out of impugned final judgment and order dated 03-07-2019 in WRITC No. 3157/1987 passed by the High Court Of Judicature At Allahabad)

VIJAY PAL

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No.47951/2023-CONDONATION OF DELAY IN FILING and IA No.47954/2023-EXEMPTION FROM FILING O.T. and IA No.47949/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 20-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Mithilesh Kumar Singh, AOR
Mrs. Manju Singh, Adv.
Mr. Tarun Verma, Adv.
Mr. Sanjay Kumar, Adv.
Mr. Rakesh Kumar Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay as well as on special leave petition.

Tag along with SLP(C) Diary No. 19557/2020.

(VIRENDER SINGH)
BRANCH OFFICER

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS